

(7)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI.

J.A. No.388/95
MA-922/95

dated 27-9-95

Hon'ble Shri N.V.Krishnan, Acting Chairman
Hon'ble Smt.Lakshmi Swaminathan, Member (J)

1. Ashok Kumar s/o Sh.Tirath Ram
R/o 310, Ram Nagar, Ghaziabad.
2. Sunil Kumar Mehta s/o Sh.B.R.Mehta,
R/o 5/7 EMU Railway Colony, Ghaziabad.
3. A.K.Nigam s/o Shri R.S. Nigam,
R/o 7/4, EMU Railway Colony, Ghaziabad
4. Santoo Prashad s/o Sh.Ram Bali,
r/o 3/6, EMU Railway Colony, Ghaziabad.
5. Ashok Kumar Grover s/o Sh.Amar Nath Grover
R/o E-5/36, DDA Flats, Nand Nagri, Delhi.
6. Vijay Prakash s/o Sh.Mool Chand
R/o H.No.86, Shivpuri, New Vijay Nagar,
Ghaziabad.
7. Ashok Kumar s/o Shri K.P.Singh,
r/o 5/5/, EMU Railway Colony, Ghaziabad.
8. Vijay Prakash Srivastava
s/o Shri V.P.Srivastava
R/o 3/8, EMU Railway Colony,
Ghaziabad.
9. Pawan Kumar s/o Shri Jagdish Chander
r/o EMU Rly.Colony, Ghaziabad.
10. Kharag Singh s/o Sh.Richhpal Giri,
R/o House No.40, Gaupuri.Gali No.2,
Ghaziabad.
11. M2M.Baig, s/o Shri M.I.Baig,
r/o E-5, Sector-23, Raj Nagar, Ghazaibad.
12. Amarjit Singh s/o Sh.Shanker Singh,
r/o 5/8, EMU Rly.Colony, Ghaziabad.
13. Sansar Chand s/o Sh.Rulia Ram,
R/o 2/4/Rly.Colony, Ghaziabad.
14. Vijay Kumar. Soni s/o S.P.Soni,
R/o III-F/17, Nehru Nagar, Ghaziabad.
15. Sharat Chandra s/o Sh.Yadav Chandra,
r/o 10/3, EMU Rly. Colony, Ghaziabad.
16. Anil Bajpai s/o C.P.Bajpai,
r/o 2/3, EMU Rly. Colony, Ghaziabad.
17. Ravi Karan s/o Shri Kehri Singh,
r/o Village Maina, Distt.Khurja.
18. Raj Kumar s/o Shri Prithvi Singh,
R/o 226/3 Rly.Colony, Kishanganj, Delhi.

8

19. Badri Prasad s/o Sh. Bhmlaya Ram
r/o H.No.188 Block 'B' Prem Nagar,
Nangloi, Delhi.41.

20. Jagdish Chander Nanda s/o Sh. Saran Das Nanda,
r/o 1/6234, East Kothas Nagar,
Gali No.4, Shahdara, Delhi-110032.

...Applicants

(By Advocate Shri B.L. Madhok, proxy counsel
for Shri B.S. Mainee, counsel for the
applicants)

vs.

1. The Genl. Manager,
Baroda House,
Northern Railway,
New Delhi.

2. The Divisional Rly. Manager,
Northern Railway,
State Entry Road,
New Delhi.

3. The Sr. Divisional Elect. Engineer,
Northern Railway,
EMU Car Shed, Ghaziabad.

... Respondents

(By Advocate Shri K.K. Patel)

O R D E R (JRAL)

(Hon'ble Shri N.V. Krishnan, Acting Chairman)

Learned counsel for the applicants states that
applicant^{have} not contacted the counsel and that, therefore,
he has decided to withdraw this J.A. In the circumstances,
permission is granted. JA is dismissed as withdrawn.

For the same reasons MA filed by other persons for
intervention as additional respondents also stands
dismissed.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

N.V. Krishnan
27.9.95
(N.V. Krishnan.)
Acting Chairman

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